

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 103**  
New CA-79/2024  
In  
CP.CAA-55(ND)/2023

**IN THE MATTER OF:**

Padamnabh Trading Pvt Ltd. AND Vardhaman Fabrics Pvt Ltd.

**.....APPLICANT/PETITIONER**

**SECTION**  
**U/s 230-232**

**Order delivered on 08.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Saurabh Kalia, Ms. Tanvi Bansal, Advocates.

For the RD : Ms. Jyoti Khurana, Advocate.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New CA-79/2024:-**

This application has been filed seeking early hearing of CP.CAA-55(ND)/2023 which is scheduled to be listed on 16.05.2024. Let the matter be listed on top of the board on 16.05.2024.

**IA disposed of.**

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**